## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	To file written submissions	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18	VEENA J KAMATH	MICROSUN SOLAR TECH PUT LTD. (RESPONDENT)	Yhamath
2	Turhal Y.V KSK Law firm 8722310679	ReBATT Limited (Petitioner)	Julian

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner has filed Memo Nos. 1 and 2. In memo No.2, the counsel for petitioner has requested time to obtain certificate from the Bank from Hongkong.

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)